

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 14386/2023

(Arising out of impugned final judgment and order dated 22-08-2023 in A482 No. 15680/2023 passed by the High Court Of Judicature At Allahabad)

JIJO C GEORGE

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION, IA No. 28468/2024 - EXEMPTION FROM FILING O.T., IA No. 18932/2024 - EXEMPTION FROM FILING O.T., IA No. 18929/2024 - EXEMPTION FROM FILING O.T., IA No. 235381/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 18931/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 19-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. Manu Krishnan, Adv.
Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mrs. Mona K. Rajvanshi, AOR

Mr. Ravindra Raizada Sr. Adv, A.A.G.
Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.
Mrs. Pooja Kabra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned senior counsel for the petitioner(s), list on 23.04.2024 on top of the Board.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)